

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday, 27<sup>th</sup> January 2025 at 02.30 p.m. ;**

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up **Civil Application(Review) No. 2803 of 2024(F) in Writ Petition No. 1442 of 2024(F)**, as per the board notified separately.

### **II**

Soon after the Special Division Bench work is over, the Regular Division Bench headed by the **Hon'ble Shri Justice M.S. Karnik** will take up the matters as per the board notified.

### **III**

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 24.01.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**